NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/697/(IB)/2017

NAME OF THE PETITIONER(S)

: STATE BANK OF INDIA

NAME OF THE RESPONDENT(S)

: EAST COAST CONSTRUCTIONS & INDUSTRIES LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Course for Petitioner.

ANANT MERATHIA

course for Respondent

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the respondent are the contractors who constructed buildings for the State Government and they are expecting some amounts from the State Department. In case they receive the amount, the respondent is ready to pay the amount claimed to the petitioner. The matter is adjourned at request of both counsels to make submissions. Put up on 10.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)